

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP261/ 16	TP 111/17	Hearing	433(e)	Aradhya Concrete Products Vs Sreeshwar Electricals Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) **RAJESH S.**
ADVOCATE
8123976974

Petitioner

Rajesh

Counsel for petitioner is present. Counsel for respondents is also present. Counsel for petitioner is directed to attend to the objections raised by the Registry.

Meanwhile, for filing objections, list it on 21.08.2017.


MEMBER (J)


MEMBER (T)